NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.63 /BB/2017	-	For filing reports	230/ 232	Broadcom Semiconductors India Pvt. Ltd.

SL. NAME (IN CAPITAL)

& PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

1. Raghuran Cadambi

Petitiones

<u>ORDER</u>

Counsel for Petitioner is present. Assistant from OL Office is present. He requested time for filing report of OL. Reports of ROC & RD already received. List it on 07.02.2018.

Member (T)

Member (J)